

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B. A. No. 4045 of 2021

Gaurav Kumar @ Gaurav Yadav Petitioner

Versus

The State of Jharkhand Opposite Party

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. B. M. Tripathy, Senior Advocate

For the Opposite Party : Mr. Vineet Kumar Vashistha, A.P.P.

For the Informant : Mr. P. P. N. Roy, Senior Advocate

2/17.04.2021 Heard the parties.

The petitioner is an accused in connection with Giridih (Mahila) P.S. Case No. 17 of 2020.

It has been alleged that the petitioner had established physical relationship with the informant on the pretext of marriage and later on he had denied to solemnize marriage.

Mr. P. P. N. Roy, learned senior counsel for the informant vehemently opposed the prayer for bail of the petitioner and has stated that the statement under Section 164 Cr.P.C. of the victim vividly encompasses the misconception which the informant was made to believe by the petitioner as he had apart from putting vermilion on her forehead on several occasions had assured the informant to solemnize marriage with her. It has further been stated that the victim is a practicing lawyer in the Ranchi Civil Court.

Mr. B. M. Tripathy, learned senior counsel for the petitioner however has stated that the victim is a consenting party to the sexual overtures made by the petitioner.

It is an admitted fact that the informant was well acquainted with the petitioner and being a major had willingly acceded to the sexual advances made by the petitioner which also finds place in her statement under Section 164 Cr.P.C.

The petitioner seems to have earlier filed an informatory petition indicating that there is threat from the side of the petitioner to implicate him in a false case. The petitioner is in custody since 16.12.2020.

On consideration of the aforesaid facts, the petitioner above named is directed to be released on bail on furnishing bail bond of Rs. 10,000/-

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(Ten Thousand) with two sureties of the like amount each, to the satisfaction of learned C.J.M., Giridih in connection with Giridih (Mahila) P.S. Case No. 17 of 2020.

(Rongon Mukhopadhyay, J)

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